NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/54/2016

NAME OF THE PETITIONER(S)

: M. Othiswami & Another

NAME OF THE RESPONDENT(S)

: Vijaya Raja Agro Hi-Tech Private Limited & 4 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for Petitioners

ORDER

Shri R Ashok Kumar, counsel for petitioner present. Shri A G Sathya Narayanan, counsel for R1 to R3 present. No representation on behalf of R5. Both the counsel sought time for submitting arguments. Time extended at their request. Counsel for petitioner is directed to inform R5 regarding the next date of hearing for his presence and submissions. Put up on 18.07.2017 at 10.30

<u>A.M.</u>

(K. Anantha Padmanabha Swamy) Member (Judicial)